## COURT-1

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# IA No. 549 of 2017 in DFR (RP) No. 1991 of 2017 in Appeal No. 242 of 2016

### Dated: 2<sup>nd</sup> August, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

Jaigad Power Transco Limited Vs.			Appellant(s)
Maharashtra Electricity Regulatory	Commission		Respondent(s)
Counsel for the Appellant(s) :	Mr. Aman Anand Mr. Aman Dixit		
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadha Mr. Raunak Jain for R.1	n	

#### <u>ORDER</u>

IA No. 549 of 2017

(Appl. for condonation of delay)

Issue notice to the Respondent returnable on 21.08.2017. Mr. Raunak Jain takes notice on behalf of the Respondent.

List the matter on 21.08.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd